

Committee set up by Government under the Chairmanship of Dr. V.S. Jha. Detailed Plan Schemes have been formulated on the basis of the recommendations of this Committee for implementation during the current Plan period. Some of these schemes have already been sanctioned and are being implemented. The remaining schemes are being processed and will be put into operation shortly. With the implementation of all these schemes, the appointment of the Director and the setting up of an autonomous Board of Management, it is hoped that the Library will function more efficiently.

University of Technology in Tamil Nadu

70. SHRI MUHAMMED KHUDA BAKHSH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Tamil Nadu Government proposed to establish a University of Technology ; and

(b) if so, whether this proposal has been cleared by the University Grants Commission and the need for such University?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURAL HASAN) (a) Yes, Sir.

(b) The proposal is under the consideration of the University Grants Commission.

Allotment of Developed Land to the Newly Registered group housing cooperative societies in Delhi

71. SHRI MUHAMMED KHUDA BAKHSH :
SHRI JAGANNATH MISHRA :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have decided to allot developed land to the newly registered Group Housing Cooperative Societies in Delhi ;

(b) whether Government have also framed rules and regulations for the allotment of land to these Societies; and

(c) if so, the broad features of the rules and the tentative price to be charged for the developed land ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes. Semi-developed land would be allotted.

(b) and (c). The broad features of allotment of land to Group Housing Co-operative Societies in Delhi are as under :—

- (1) Allotment would be on the basis of 50 apartments per acre with a 15% variation.
- (2) Allotment would be subject to the condition that no flat/apartment would have a carpet area exceeding 2000 square feet.
- (3) Allotment would be made in the order of date of registration of the societies provided they deposit the cost of land on demand by the Delhi Development Authority/Delhi Administration within the period that may be prescribed for the purpose.

Price to be charged for each Society would depend upon the cost of acquisition and development of land, etc. At present, Societies are allotted land at the rate of Rs. 45/- per sq. yd.

Steps to rehabilitate nomadic people more

72. SHRI PAMPAN GOWDA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there are certain class of people in India who move from place to place in search of livelihood along with their families ; and

(b) if so, the details State-wise , and the steps taken by Government to rehabilitate them?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) and (b). It is a fact that